

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON:
COURT NO.
ITEM NO.

INTERLOCUTORY APPLICATION NO. 1
(Application for Condonation of Delay in filing the Special Leave Petition)
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) CC NO. 4871 OF 2017
WITH PRAYER FOR INTERIM RELIEF

NANAK CHAND

...PETITIONER

VERSUS

STATE OF U.P AND ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 04.10.2016 passed by the High Court of Judicature at Allahabad in Civil Misc. Writ Petition No. 31345/2016.

It is submitted that there is a delay of 30 days in filing the Special Leave Petition and Counsel has filed an application for condonation of delay to condone the said delay.

It is further submitted that SLP(C) No. 31992/2016 arising out of common order was listed before the Hon'ble Court on 28.10.2016 when the Court was pleased to direct issue of notice and is pending for listing before the Hon'ble Court (Main Case SLP(C) No. 30803/2016).

It is further submitted that Counsel for the Petitioner has filed a letter dated 27.02.2017 regarding defects notified by the Registry.

The matter above mentioned is listed before the Hon'ble Court with this Report.

Dated this the 06th day of March, 2017.

ASSISTANT REGISTRAR

Copy to:
Mr. F. I. Choudhary, Advocate

ASSISTANT REGISTRAR